

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 118(ND)13
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.07.2017**

**NAME OF THE COMPANY: M/s. Radhey Shyam Sharma V/S. Shrimat Mahaveer Buildcom (P)
Ltd & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

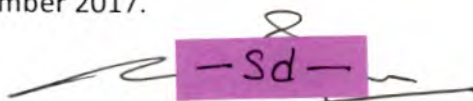
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	<u>Present:</u> For Petitioner (s):	Ms. Sonia Mathur, Senior Advocate Mr. Sushil Kumar Dubey, Advocate Mr. Abhishek Chauhan, Advocate		

For Respondent (s): None.

Order

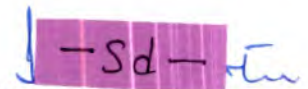
Learned counsel for the petitioner has also filed her written submissions.

None is present on behalf of the respondent. In the interest of justice adjourned to 5th
September 2017.


-Sd-

[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


-Sd-

[INA MALHOTRA]
MEMBER [J]